

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.1335  
TO BE ANSWERED ON 09.02.2017**

**PERFORMANCE OF THE DISCOMS**

**1335. SHRI PRATHAP SIMHA:  
SHRI PRABHAKAR REDDY KOTHA:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the UDAY scheme aimed at revival of Power Distribution companies has shown any positive effect on the performance of the Distribution Companies;**
- (b) if so, the details thereof; and**
- (c) the details of the estimated targets and results achieved so far, State-wise?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,  
COAL, NEW & RENEWABLE ENERGY AND MINES**

**( SHRI PIYUSH GOYAL )**

**(a) to (c) : Yes, Madam. UDAY has been launched by the Government for operational and financial turnaround of Power Distribution Companies (DISCOMs). The measures taken under UDAY are targeted to reduce interest burden and improve operational efficiencies. On the financial turnaround front, the participating states have already issued Bonds of approximately Rs.1.83 lakh crore, which addresses 84% of the debt envisaged in Memorandum of Understanding (MOU) executed under UDAY. The details are given in the Annexure.**

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**ANNEXURE**

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO.1335 TO BE ANSWERED IN THE LOK SABHA ON 09.02.2017.**

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**DETAILS OF UDAY BONDS ISSUANCE**

<b>(Rupees in Crore)</b>					
<b>Sl. No.</b>	<b>State</b>	<b>Discom Liabilities (to be restructured) as on 30-09-2015</b>	<b>Total Bonds issued by State till date</b>	<b>Total Bonds issued by Discom till date</b>	<b>Total bond issued under UDAY till date</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>	<b>6</b>
<b>1</b>	<b>RAJASTHAN</b>	<b>80530</b>	<b>58157</b>	<b>12368</b>	<b>70525</b>
<b>2</b>	<b>UTTAR PRADESH</b>	<b>53935</b>	<b>39133.29</b>	<b>10714</b>	<b>49847</b>
<b>3</b>	<b>CHHATTISGARH</b>	<b>1740</b>	<b>870</b>	<b>0</b>	<b>870</b>
<b>4</b>	<b>JHARKHAND</b>	<b>6718</b>	<b>6136</b>	<b>0</b>	<b>6136</b>
<b>5</b>	<b>PUNJAB</b>	<b>20838</b>	<b>15629</b>	<b>0</b>	<b>15629</b>
<b>6</b>	<b>BIHAR</b>	<b>3109</b>	<b>2332</b>	<b>0</b>	<b>2332</b>
<b>7</b>	<b>JAMMU &amp; KASHMIR</b>	<b>3538</b>	<b>3538</b>	<b>0</b>	<b>3538</b>
<b>8</b>	<b>HARYANA</b>	<b>34602</b>	<b>25951</b>	<b>0</b>	<b>25951</b>
<b>9</b>	<b>ANDHRA PRADESH</b>	<b>11008</b>	<b>8256</b>	<b>0</b>	<b>8256</b>
<b>10</b>	<b>MADHYA PRADESH</b>	<b>4539</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>11</b>	<b>MAHARASHTRA</b>	<b>6613</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>TOTAL</b>		<b>227170</b>	<b>160002.29</b>	<b>23082</b>	<b>183084.29</b>

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